

**Central Administrative Tribunal
Madras Bench**

CP 310/00063/2019 in OA 310/01543/2012

Dated Monday the 18th day of November Two Thousand Nineteen

P R E S E N T

**Hon'ble Mr. P. Madhavan, Member(J)
&
Hon'ble Mr. T. Jacob, Member(A)**

T. K. Venketeswaran
SPM, Pammal (Retired)
No. 27, Radha Nagar
Madambakkam
Chennai – 600 126.

... Applicant

By Advocate **M/s. S. Arun**

Vs.

1. Ms. Meera Handa
Director General
Department of Posts
Dak Bhawan
New Delhi – 110 001.

2. Mr. M. Sampath
Chief Postmaster General
Office of the Chief Postmaster General
Tamil Nadu Circle
Chennai – 600 002.

3. Mr. A. Govindarajan
Director of Postal Services
Chennai City Region
Chennai – 600 002.

4. Mr. R. Anand

Postmaster General
Chennai City Region
Chennai – 600 002.

5. Mrs. T.K. Sundari
Senior Superintendent of Post Offices
Tambaram Division
Chennai 600 045.

... Respondents

By Advocate **Mr. C. Kulanthaivel (R1-R5)**

ORAL ORDER

Pronounced by Hon'ble Mr. P. Madhavan, Member(J)

This contempt petition has been filed alleging wilful disobedience of the order of this Tribunal dated 13.07.2015 in OA 1543/2012.

2. When the matter came up for hearing today, learned counsel for the respondents produces the status report and copy of the order dt. 29.10.2019 and submit that the order of this Tribunal had been fully complied with and the CP could be closed. The status report and order dt. 29.10.2019 is taken on record.

Counsel for the applicant present.

3. Accordingly Contempt Petition is closed. Notices discharged.

(T. Jacob)
Member (A)

18.11.2019

(P. Madhavan)
Member(J)

AS